

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 326 of 2013**

**Dated : 12<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Haryana Power Generation Corporation Ltd. .... Appellant(s)**

**Versus**

**Haryana Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Pradeep Dahiya

**ORDER**

On behalf of the Appellant adjournment is sought. It is represented that the service is complete. He is directed to file the affidavit of service.

Post the matter on **07.03.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**